

ORISSA HIGH COURT

FILING REPORT AS ON :19/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/23742/2026	SHIVAKRITI INTERNATIONAL LIMITED VS VEDANTA LIMITED	ALOK KUMAR MOHAPATRA VS	// () //	AOR20220001711C202600002
2	D-BLAPL/15050/2026	PRABHAS KARMI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BAUNISUNI /12 /2026 () //	
3	D-BLAPL/15053/2026	SULTAN SINGH VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /488 /2025 () //	
4	D-BLAPL/15055/2026	RANJAN PATASANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /74 /2026 () //	
5	D-BLAPL/15062/2026	SK. ZAMIRULLA @ ZAMI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 () //	
6	D-BLAPL/15064/2026	NIRA SANTA VS STATE OF ODISHA	ARIJET MISHRA VS	JEYPORE MAHILA /62 /2026 () //	
7	D-BLAPL/15065/2026	RAMAKANTA BHOI @ BANTY BHOI VS STATE OF ODISHA	PARIKHIT PANDA VS	CUTTACK SADAR /268 /2026 () //	
8	D-BLAPL/15066/2026	ISWAR MINYAKA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA TOWN /259 /2025 () //	
9	D-BLAPL/15067/2026	P.SUBHAS VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	NIMAPADA /86 /2026 () //	
10	D-BLAPL/15068/2026	JAGANNATH PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /74 /2026 () //	
11	D-BLAPL/15071/2026	DEBA SHANKAR SAMAL @ DEBA SANKAR SAMAL VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	CUTTACK VIGILANCE /3 /2026 () //	

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12	D-BLAPL/15072/2026	ABHIJIT KUMAR DEBATA @ PINTU @ AVHIJIT DEBATA VS STATE OF ODISHA	SATYA RANJAN PATI VS	BADAGODA P.S. /294 /2026 () //	
13	D-BLAPL/15073/2026	KHIROJ BHAKTA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 () //	
14	D-BLAPL/15075/2026	RANJAN KHILARI @ SUNIL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2026 () //	
15	D-BLAPL/15077/2026	SIBA SHANKAR SAMAL@ SIBA SANKAR SAMAL VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	CUTTACK VIGILANCE /3 /2026 () //	
16	D-BLAPL/15080/2026	AHWAN KUMAR DALAI @ AHWAN DALAI VS STATE OF ODISHA	SATYA RANJAN PATI VS	BADAGODA P.S. /294 /2026 () //	
17	D-BLAPL/15084/2026	NIKHIL GOCHHAYAT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
18	D-BLAPL/15091/2026	SALMAN PAL @ SALMAN PALO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /152 /2025 () //	
19	D-BLAPL/15093/2026	PRATAP KUMAR DIGAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 () //	
20	D-BLAPL/15094/2026	MAJHI @ MANAS RANJAN NATH VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /247 /2026 () //	
21	D-BLAPL/15098/2026	MONTU SHARMA VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 () //	
22	D-BLAPL/15100/2026	TARINI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /28 /2026 () //	
23	D-BLAPL/15101/2026	IMANYUEL NAIK @ KATHIA	RAMESH CHANDRA MAHARANA	ANGUL SADAR PS /520 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15104/2026	SADASIBA NAYAK @ SILU	AMLAN SHAKTI PAUL	BAGHAMARI /124 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15108/2026	SONIA TRIPATHY	ARUN KUMAR ACHARYA	EOW,BHUBANESWAR /12 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15109/2026	ANADI ROUT	RANJIT MOHANTY	ERASAMA /146 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15112/2026	UMAKANTA GURU	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /97 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15115/2026	BASANTA KUMAR LENKA	JAYANTA KUMAR MAJHI	SIMULIA /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15122/2026	PAPUN @ RAJIB SAHU	SACHIDANANDA PADHEE	BARGARH SADAR /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15124/2026	RINKU SINGH	SACHIDANANDA PADHEE	SONEPUR /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15125/2026	PRASANT ROUTRAY @ PRASANTA ROUTRAY	BIKASH KARNA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15127/2026	RUPESH SAHU	MANOJ KUMAR PANDA	JONK /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15131/2026	NIYAZ KHAN	ABHAS MOHANTY	PURUNABAZAR /37 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15134/2026	AZAD BANCHHOR	PRASANTA KUMAR ROUTRAY	BARGARH /48 /2026	AOD20240000391C202600036
		VS	VS	()	

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35	D-BLAPL/15137/2026	STATE OF ODISHA PRATAP BEHERA VS	Surendra Mohanty VS	// // ()	AOR20220001301C202600018
36	D-BLAPL/15138/2026	STATE OF ODISHA BALARAM BISOI VS	SOUMYA KANTA TRIPATHY VS	// // ()	AOD20240000239C202600017
37	D-BLAPL/15140/2026	State Of Odisha SATYABHAMA MOHAPATRA VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600053
38	D-BLAPL/15149/2026	STATE OF ODISHA CHANDRA SEKHAR DAS VS	SOUMYA JYOTI BISWAL VS	// // ()	AINTHAPALI /17 /2026
39	D-BLAPL/15150/2026	STATE OF ODISHA SHIBA @ SIBA PRASAD RATHA VS	AMLAN SHAKTI PAUL VS	// // ()	KHURDA MODEL /240 /2026
40	D-BLAPL/15151/2026	STATE OF ODISHA TRINATH KHORA VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600057
41	D-BLAPL/15156/2026	STATE OF ODISHA LACHMAN MADKAMI @ LACHMU VS	JUGALA KISHORE PANDA VS	// // ()	MALKANGIRI /523 /2023
42	D-BLAPL/15158/2026	STATE OF ODISHA DEEPAK KUMAR SAHU VS	PRAVASH CHANDRA JENA VS	// // ()	BERHAMPUR TOWN /114 /2026
43	D-BLAPL/15159/2026	STATE OF ODISHA DEEPAK BISI VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600146
44	D-BLAPL/15160/2026	STATE OF ODISHA PRAMOD HANS VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600147
45	D-BLAPL/15161/2026	STATE OF ODISHA AJIT ORAM VS	BIKASH KUMAR DASH VS	// // ()	SUNDARGARH TOWN /473 /2025
		STATE OF ODISHA		//	

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46	D-BLAPL/15162/2026	DILIP GARADIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// () //	AOD20240000698C202600016
47	D-BLAPL/15164/2026	DURGA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /499 /2024 () //	
48	D-BLAPL/15166/2026	MITU @ RATNAKAR BHOI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHANDANPUR /258 /2024 () //	
49	D-BLAPL/15167/2026	MADHABANANDA DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
50	D-BLAPL/15168/2026	GOPAL PUTEI VS STATE OF ODISHA	SK. ZAFARULLA VS	BOLANGIR TOWN /135 /2026 () //	
51	D-BLAPL/15169/2026	SANDIP KUMAR MITRA VS STATE OF ODISHA	SK. ZAFARULLA VS	CUTTACK VIGILANCE /3 /2026 () //	
52	D-BLAPL/15171/2026	SURYAKANTA PARIDA VS STATE OF ODISHA	SIDHARTH PARIDA VS	/ /0 () //	
53	D-BLAPL/15172/2026	DHARMENDRA SWAIN @ MANTU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 () //	
54	D-BLAPL/15174/2026	SIDHAN @ SIDHANT NAG VS STATE OF ODISHA	RAJKISHORE SWAIN VS	TARBHA /142 /2026 () //	
55	D-BLAPL/15178/2026	RANKA DALABEHERA @ NIDHIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /284 /2026 () //	
56	D-BLAPL/15179/2026	ASHUTOSH UDGATA VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	DHARAKOT PS /84 /2026 () //	
57	D-BLAPL/15184/2026	RANKANIDHI BEHERA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /241 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/15187/2026	DHANURJAY KHADIA	BIJAYA KUMAR RAGADA	LAIKERA /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/15188/2026	BHUBANE BISHI ALIAS GANA	Dhananjaya Mund	//	AOR20220001492C202600148
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/15190/2026	BHOLA NAYAK @ BHOLA NAIK	ROHIT KUMAR SUNA	LAIKERA /76 /2026	AOR2022000053C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/15191/2026	K. MOHAN DORA	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /369 /2023	AOD20240000242C202600124
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMP/23631/2026	DHARANIDHAR ROUT	KALANDI CHARAN SAHOO	//	AOD20260000172C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMP/23645/2026	GADADHAR MISHRA	SWARUP KUMAR PATNAIK	//	
		VS	VS	()	
		BIRAJA DEVI		//	
64	D-CMP/23726/2026	SWAPNENDULAL MAHAPATRA	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		G. LAXMAN ACHARY		//	
65	D-CMP/23731/2026	SURESH CHANDRA MISHRA	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	()	
		BIHARI PRADHAN		//	
66	D-CMP/23732/2026	M/S. RANA PROJECTS INTERNATIONAL LIMITED	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		M/S. AARTI STEELS LTD. (STEEL AND POWER)		//	
67	D-CMP/23741/2026	SARAT GAHIR	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202600024
		VS	VS	()	
		PRAMILA DURGA		//	
68	D-CMP/23778/2026	ASWINI MANDAL	ASHOK KUMAR SAHOO	//	AOD20240000557C202600063
		VS	VS	()	

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69	D-CMP/23782/2026	JUNIOR ENGINEER, RURAL DEVELOPMENT DEPARTMENT AINTHA PRADHAN VS SOUMYARANJAN SATHUA	SASWATI SOUMYA SAHU VS	// // 0 //	
70	D-CMP/23820/2026	DIBYANARAYAN CHANDRA SINGH VS PRINCIPAL OF NAYAGARH AUTONOMUS COLLEGE, NAYAGARH	HARIPAD MOHANTY VS	// 0 //	
71	D-CMP/23827/2026	LAXMIKANTA BOSE VS NIREN KUMAR BOSE	ALOK KUMAR MOHANTY VS	// 0 //	
72	D-CMP/23837/2026	SUPERINTENDING ENGINEER, KENDRAPADA VS KALPATARU MOHANTY	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202600187
73	D-CONTC/23628/2026	ARABINDA JENA VS RABINARAYAN ACHARYA, BLOCK DEVELOPMENT OFFICER, MAHAKALPARA	ADV VS	// 0 //	AOR20230000802C202600090
74	D-CONTC/23629/2026	SAPHIRUDDIN @ KATAKHAN VS GYANA RANJAN SAHOO, IIC OF BHOGRAI POLICE STATION, BALASORE	ARUN KUMAR BEHERA VS	// 0 //	AOR20220003422C202600056
75	D-CONTC/23638/2026	L.SHYAMALA VS ARABINDA AGARWAL, IAS	ADV. VS	// 0 //	
76	D-CONTC/23646/2026	PRAVAKAR SARANGI VS S.N.GIRISH, SEC., P.R. DEPT. LOK SEVA BHAWAN, BHUBANESWAR	ADV. VS	// 0 //	
77	D-CONTC/23659/2026	MANORANJAN PANDA VS AMIYA KUMAR DASH, E.O., GENERAL ADMINISTRATIVE DEPT., KHURDA	BRAHMANANDA TRIPATHY VS	// 0 //	
78	D-CONTC/23681/2026	RABINDRA KUMAR SWAIN VS BIRENDRA KORKORA, DIRECTOR SECONDARY EDUCATION, KHURDA	ADV. VS	// 0 //	
79	D-CONTC/23684/2026	RITA DAS VS HEMAKANT SAY, I.A.S	ADV. VS	// 0 //	

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80	D-CONTC/23686/2026	UTTAM KUMAR GARNAYAK VS BHASKARJYOTI SHARMA, IAS	JIBAN KANTA PATTANAIAK VS	// 0 //	
81	D-CONTC/23695/2026	BASANTI MUDULI VS MRUTYUNJAYA TRIPATHY, OAS, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
82	D-CONTC/23698/2026	JAGANNATH MOHANTY VS DR.GITANJALI RATHA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK	ADV. VS	// 0 //	
83	D-CONTC/23699/2026	P.RAJESH REDDY VS DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL, BERHAMPUR	ADV. VS	// 0 //	
84	D-CONTC/23743/2026	SANTOSH KUMAR NATH VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600092
85	D-CONTC/23746/2026	TARINI BAHIDAR VS Aravind Agrawal And Another	Sandhyarani Pani VS	// 0 //	AOR20230000010C202600093
86	D-CONTC/23751/2026	SENAPATI HATIKHUJIA VS ASWATHY S, IAS	ADV. VS	// 0 //	
87	D-CONTC/23759/2026	ANJANA DASH VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //	
88	D-CONTC/23760/2026	ASHWINI KUMAR SAHOO VS BIRENDRA KORKORA, DIRECTOR,SECONDARY EDUCATION, KHURDA	ADV. VS	// 0 //	
89	D-CONTC/23771/2026	SMITA DAS VS ARAVINDA AGRAWAL, COMM. CUM SEC. TO GOVT., BHUBANESWAR	DEBENDRANATH MISRA VS	// 0 //	
90	D-CONTC/23773/2026	NIRAKARA BHOLA VS SACHIN RAMCHANDRA JADHAV, IAS	ADV. VS	// 0 //	
91	D-CONTC/23775/2026	HIMANSHU SHEKHAR SANBARSA	Atul Tripathy	//	AOD20240000618C202600105

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		VS	VS	0	
		DR N TIRUMALA NAIK		//	
92	D-CONTC/23776/2026	SHYAM SUNDAR SASMAL	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
93	D-CONTC/23779/2026	PRADEEP KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		USHA PADHEE, I.A.S		//	
94	D-CONTC/23788/2026	UMAKANTA BISWAL	RAGHUNATH BISWAL	//	
		VS	VS	0	
		HEMANTA KUMAR SHARMA, COMM. CUM PRINCIPAL SEC., HOME, GOVT. OF ORISSA		//	
95	D-CONTC/23789/2026	NITYANANDA BEHERA	ASISH KUMAR RAY	//	AOD20230000467C202600033
		VS	VS	0	
		RAGHURAM R LYER, IAS		//	
96	D-CONTC/23791/2026	Ajit kumar khuntia	Sameer Kumar Das	//	AOD20240000338C202600020
		VS	VS	0	
		Gyanendra pratap singh		//	
97	D-CONTC/23792/2026	LOKANATH PATRA	ASISH KUMAR RAY	//	AOD20230000467C202600031
		VS	VS	0	
		PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER		//	
98	D-CONTC/23801/2026	M/S SHREEN INDUSTRIES, BALASORE	ADV.	//	
		VS	VS	0	
		KARTIK CHANDRA BEHERA, C.M. CUM AUTHORIZED OFFICER, BANK OF INDIA, CUTTACK//		//	
99	D-CONTC/23803/2026	BANAJA BIHARI HOTA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALLA NAIK, I.A.S		//	
100	D-CONTC/23811/2026	SAMANTA MADHABANANDA MAHAPATRA	ADV.	//	
		VS	VS	0	
		ARAVINDA AGRAWAL, COMM. CUM SEC., HIGHER EDUCATION DEPT., BHUBANESWAR		//	
101	D-CONTC/23815/2026	SUDHA RANJAN PANDA	ADV.	//	
		VS	VS	0	
		DEO RANJAN SING, I.A.S.		//	
102	D-CONTC/23823/2026	BATAKRUSHNA SAMAL	ADV.	//	
		VS	VS	0	

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103	D-CONTC/23828/2026	SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., /KHURDA PRASANTA KUMAR SAMANTARAY VS	ADV. VS	// ()	
104	D-CONTC/23840/2026	SNIGDHA SRADHANJALI BEHERA, TAHASILDAR, ERSAMA, JAGATSINGHPUR SABITA NAYAK VS	DIBYAJYOTI NAYAK VS	// ()	
105	D-CRLA/15074/2026	ARINDAM DAKUA, IAS SUDESH GOCHAYAT @ TENKARU VS	AMARENDRA SAHOO VS	// ANGUL TOWN /724 /2024 ()	
106	D-CRLA/15130/2026	STATE OF ODISHA ASHUTOSH MOHANTY VS	DEVASHIS PANDA VS	// BALASORE VIGILANCE /34 /2012 ()	
107	D-CRLA/15135/2026	STATE OF ODISHA(VIG.) SRIKANT ALIAS TRANDUL GURU VS	PRASANTA KUMAR ROUTRAY VS	// ()	AOD20240000391C202600035
108	D-CRLA/15148/2026	STATE OF ODISHA ASHISH KUMAR MANDAL VS	PARTHA SARATHI DAS VS	// ()	AOD20240000364C202600140
109	D-CRLA/15157/2026	State Of Odisha VICTIM INFORMANT VS	SUDEEP KUMAR BOSE VS	// ()	AOR20220003551C202600007
110	D-CRLMA/15185/2026	STATE OF ODISHA MAYANKA KUMAR VS	DEEPAK RANJAN PARIDA VS	// ()	LAXMISAGAR P.S. /101 /2026
111	D-CRLMC/15045/2026	STATE OF ODISHA DIBASA @ SARBESWAR BEHERA VS	JAMINI KANTA DAS VS	// ()	KAMAKHYANAGAR /197 /2009
112	D-CRLMC/15046/2026	STATE OF ODISHA PINKI @ SARMISTHA BEHERA @ PATRA VS	MIHIR KANTA RATH VS	// ()	KAMAKHYANAGAR /197 /2009
113	D-CRLMC/15078/2026	STATE OF ODISHA DASARATHI DASH VS	PRAFULLA KUMAR NAYAK VS	// ()	MAHILA P.S.(BBSR) /222 /2012
		STATE OF ODISHA		//	

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114	D-CRLMC/15107/2026	BINOD KUMAR PADHY VS STATE OF ODISHA	SURAJ MOHANTY VS	// () //	
115	D-CRLMC/15126/2026	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	SATYA SHIVA DASH VS	BADACHANA /161 /2013 () //	
116	D-CRLMC/15146/2026	RAMA PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600056
117	D-CRLMC/15154/2026	AMIR ALIAS AMIRUDDIN SAHAJI VS STATE OF ODISHA	Manoj kumar Panda VS	// () //	AOR20220001626C202600001
118	D-CRLMC/15170/2026	CHAKRADHAR DAS VS STATE OF ODISHA(VIG.)	SIDHARTH PARIDA VS	BHUBANESWAR VIGILANCE /30 /2010 () //	
119	D-CRLMC/15173/2026	TRIDEV GANGDEB @ TRIDEEP GANGDEB VS STATE OF ODISHA	DIPANKAR ACHARYA VS	REAMAL /12 /2005 () //	
120	D-CRLMC/15176/2026	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	CHANDRASEKHARPUR /195 /2026 () //	
121	D-CRLMC/15177/2026	REN PATNAIK @ REIN PATNAIK VS STATE OF ODISHA	PRATYUSH SHAH VS	Maitri Vihar PS /304 /2023 () //	
122	D-CRLMC/15189/2026	PRIYADARSHINI NAYAK ALIAS PRIYADARSANI NAYAK VS STATE OF ODISHA	SANKTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600123
123	D-CRLMC/15192/2026	JITENDRANATH TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /250 /2015 () //	
124	D-CRLMP/15049/2026	MANI MAJHI VS STATE OF ODISHA	ANUPAM RATH VS	// () //	
125	D-CRLMP/15059/2026	AVILIPSA DASH	SK JONED FAIZ	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/15110/2026	KANHU CHARAN PRADHAN	MONIKA SAMAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/15123/2026	SHRIDHAR SWAIN	ANUPAM RATH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/15144/2026	ANANT NAYAK	SARBESWAR SAHOO	//	AOD20220004505C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/15054/2026	ALEKH CHANDRA BEHERA @ ALEKHA	PRATIK NAYAK	BINJHARPUR /246 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/15095/2026	HEMANTA KUMAR DALAI	USHARANI PATI	//0	
		VS	VS	()	
		KABERI JENA		//	
131	D-JCRLA/15083/2026	ARUN JHANKAR	ADV.	JAMANKIRA /180 /2018	
	JCRLA/151/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)	
		STATE OF ODISHA		ST/0000007/2019	
132	D-JCRLA/15085/2026	PINTU BHOI	ADV.	RAIRAKHOL /283 /2024	
	JCRLA/152/2026	VS	VS	ADDL.SESSIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur)	
		STATE OF ODISHA		ST/0000004/2025	
133	D-JCRLA/15086/2026	SAROJ DEEP	ADV.	BURLA /279 /2016	
	JCRLA/153/2026	VS	VS	A.D.J.,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000179/2017	
134	D-LAA/23750/2026	SPECIAL LAND ACQUISITION OFFICER, SONEPUR	ADVOCATE GENERAL	//	LOD20240000194C202600186
		VS	VS	()	
		JITENDRA JAIRA		//	
135	D-LAA/23753/2026	SPECIAL LAND ACQUISITION OFFICER OF SONEPUR	ADVOCATE GENERAL	//	LOD20240000200C202600176
		VS	VS	()	
		RABI SHANKAR SAHU		//	
136	D-LAA/23772/2026	VIBEK AGRAWALLA @ VEVEK AGRAWAL	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	()	

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137	D-MACA/23627/2026	LAND ACQUISITION OFFICER, SAMBALPUR THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. VS CHAITANYA DAS	SUBRASHIS PATHY VS	// // 0 //	
138	D-MACA/23640/2026	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO. LTD. VS MUKUTA TARAI	PRASANTA KUMAR BISHALI VS	// 0 //	
139	D-MACA/23680/2026	THE DIVISIONAL MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD. VS SAROJ KUMAR BAG	SUDAMIT KUMAR VS	// 0 //	
140	D-MACA/23685/2026	RUMANA AAHAMAD VS PRAMOD KUMAR KEDIA	BIRANCHI NARAYAN RATH VS	// 0 //	
141	D-MACA/23687/2026	JIBESWARI NAIK VS CHANDAN SINGH	BIRANCHI NARAYAN RATH VS	// 0 //	
142	D-MACA/23696/2026	SUCHITA CHOUDHURY VS SATYAM KUMAR DAS	BIRANCHI NARAYAN RATH VS	// 0 //	
143	D-MACA/23728/2026	LAKHIRAM MAJHI VS SANTOSH KUMAR DASH	KAPILA CHARAN NAYAK VS	// 0 //	
144	D-MACA/23795/2026	SABITRI PRADHAN VS CHHOTE MUNDARI	ARPIT SARANGI VS	// 0 //	
145	D-MATA/23757/2026	SUBHI SINGH VS SHASHANK CHAUHAN	Anurag Pati VS	// 0 //	AOD20240000402C202600001
146	D-RPFAM/23756/2026	SRI RAJESH KUMAR BEHERA VS SUKANTI MEHER	PRADEEP KUMAR NATH VS	// 0 //	AOR20220002380C202600005
147	D-RSA/23656/2026	SAMARENDU PATTNAIK VS LALATENDU PATTNAIK	PRABIN DAS VS	// 0 //	

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148	D-RSA/23662/2026	GOBARDHAN BEHERA VS AJIT KUMAR SAHU	RAMDAS ACHARY VS	// 0 //	
149	D-RSA/23703/2026	BRUNDABAN SAHOO VS BHANU SAHOO	TUSAR KUMAR MISHRA VS	// 0 //	
150	D-RSA/23755/2026	COLLECTOR OF SUNDERGARH VS MANBODH KHADIA	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600179
151	D-RVWPET/23682/2026	BISWAJIT RATH VS STATE OF ODISHA	SUPRIYA PATRA VS	// 0 //	
152	D-RVWPET/23736/2026	SUPRAVA ARANA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //	
153	D-RVWPET/23737/2026	BANK OF INDIA, ASSET RECOVERY BRANCH, CUTTACK VS M/S SHREEN INDUSTRIES, BALASORE	SUBHADUTTA RAMAPRASAD MISHRA VS	// 0 //	
154	D-RVWPET/23749/2026	THE WORKMEN OF TALCHER COAL MINES EMPLOYEES UNION VS PRESIDING OFFICER	SUBSHANKAR PAL VS	// 0 //	AOD20260000117C202600030
155	D-RVWPET/23784/2026	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA VS M/S SIMPLEX ENGINEERING AND FOUNDRY WORKS LIMITED, KOLKATA	SASWATI SOUMYA SAHU VS	// 0 //	
156	D-WA/23626/2026	STATE OF ODISHA VS BIRANCHINARAYAN PALA	BISWABARA DASH,A.S.C VS	// 0 //	LOD20240000200C202600172
157	D-WA/23688/2026	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
158	D-WA/23747/2026	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT VS SANTILATA MAHAKUD	DIVYDORNE GENERAL VS	// 0 //	LOD20240000194C202600185
159	D-WA/23748/2026	ADDL CHIEF SECRETARY OF HOUSING AND URBAN DEVELOPMENT VS	HOUSING DEPT VS	// 0 //	LOD20240000200C202600173

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		VS	VS	0	
160	D-WA/23822/2026	SARAT CHANDRA PATRA REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	DARANEUA PATTA, BHUBANESWAR	//	
		VS	VS	0	
161	D-WA/23831/2026	AYUSH JOSHI PRINCIPAL SECRETARY OF WATER RESOURCES DEPT, ODISHA		//	LOD20240000200C202600177
		VS	VS	0	
162	D-WA/23833/2026	ULLASH CHANDRA MOHANTY PABITRA MOHAN BISHI	VIVASWAT MOHAPATRA	//	AOR20220001551C202600019
		VS	VS	0	
163	D-WA/23834/2026	STATE OF ODISHA ADDL CHIEF SECRETARY OF REVENUE AND DISASTERS DEPT	DEVIKA MOHANTY	//	LOD20240000172C202600181
		VS	VS	0	
164	D-WA/23836/2026	BISWANATH JENA COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	RAMLOK MOHANTY	//	LOD20240000172C202600180
		VS	VS	0	
165	D-WP(C)/23613/2026	SURAMOHAN GURU MANJUMANI PRADHAN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
166	D-WP(C)/23614/2026	STATE OF ODISHA RAMESH CHANDRA MAHAKUD	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
167	D-WP(C)/23615/2026	STATE OF ODISHA PRAVATI BARIK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
168	D-WP(C)/23616/2026	STATE OF ODISHA BASUDEV DASH	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
169	D-WP(C)/23617/2026	STATE OF ODISHA DAMAYANTI SETHI	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
170	D-WP(C)/23618/2026	STATE OF ODISHA SOMADEV MOHANTY @ SOMDEV MOHANTY	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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171	D-WP(C)/23619/2026	STATE OF ODISHA CHITTARANJAN MOHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // 0	
172	D-WP(C)/23620/2026 WP(C)/16031/2026	STATE OF ODISHA PRADIPTA SENAPATI VS	SONALI PANDA VS	// // 0	
173	D-WP(C)/23621/2026 WP(C)/16037/2026	STATE OF ODISHA SURYAKANTA SWAIN VS	SONALI PANDA VS	// // 0	
174	D-WP(C)/23622/2026	STATE OF ODISHA SURYA NARAYAN SUBUDHI VS	SUJATA JENA VS	// // 0	
175	D-WP(C)/23623/2026	SUNANDA PATRA JHARANA ROUT VS	MAHITOSH SINHA VS	// // 0	
176	D-WP(C)/23624/2026	BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR KABITA KUMARA SAHU VS	SRIKANTA KUMAR NATH VS	// // 0	
177	D-WP(C)/23625/2026 WP(C)/16123/2026	STATE OF ODISHA BIJAYA KUMAR DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0	
178	D-WP(C)/23630/2026 WP(C)/16120/2026	STATE OF ODISHA PRADEEP KUMAR KABI VS	SUSHANTA KUMAR MISHRA VS	// // 0	
179	D-WP(C)/23632/2026	STATE OF ODISHA TUNGANA GOPI VS	SANJAY KUMAR PATRA VS	// // 0	
180	D-WP(C)/23633/2026	STATE OF ODISHA TANMAYA KUMAR DASH VS	PRASANTA KUMAR NANDA VS	// // 0	
181	D-WP(C)/23634/2026	STATE OF ODISHA SUMANESWAR PANDA VS	SANJAY KUMAR PATRA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/23635/2026	KUNTALA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
183	D-WP(C)/23636/2026	NIRMAL KUMAR JAIN VS THE RESERVE BANK OF INDIA, MUMBAI	SANJAY KUMAR PATRA VS	// 0 //	
184	D-WP(C)/23637/2026	PRIYASA LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
185	D-WP(C)/23639/2026	SATYABHAMA SAMANT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
186	D-WP(C)/23641/2026	JAGNESWAR ACHARYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
187	D-WP(C)/23642/2026	BHOLANATH SAHU VS TAHASILDAR , ATTABIRA, BARAGARH	JASHOBANTA DASH VS	// 0 //	
188	D-WP(C)/23643/2026	MUSLIM PANCHAYAT COMMITTEE, SUNDERGARH VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //	
189	D-WP(C)/23644/2026	SUBAS CHANDRA DAS VS UCO BANK, BALASORE	ANSHUMAN DAS VS	// 0 //	
190	D-WP(C)/23647/2026	PRATIKSHA MISHRA VS CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION (OPSC) CUTTACK	BIKRAM KESHARI SAHU VS	// 0 //	
191	D-WP(C)/23648/2026 WP(C)/16083/2026	MADHABANANDA SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOR20220001662C202600035
192	D-WP(C)/23649/2026	DILLIP KUMAR BEHERA VS THE ASSISTANT COMMISSIONER OF STATE TAX	UPASANA BAL VS	// 0 //	AOD20220004095C202600026
193	D-WP(C)/23650/2026	DILLIP KUMAR BEHERA	UPASANA BAL	//	AOD20220004095C202600025

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		VS	VS	()	
194	D-WP(C)/23651/2026	THE ASSISTANT COMMISSIONER OF STATE TAX BINOD KUMAR PATRA	MANAS PATI	//	AOR20220001535C202600106
		VS	VS	()	
195	D-WP(C)/23652/2026	STATE OF ODISHA NALINIKANTA DAS	SATYAJIT MUKHERJEE	//	
		VS	VS	()	
196	D-WP(C)/23653/2026	THE TAHASILDAR SADAR, CUTTACK AJAYA KUMAR SAMAL	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
197	D-WP(C)/23654/2026	STATE OF ODISHA RABI SHANKAR MEHER	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202600023
		VS	VS	()	
198	D-WP(C)/23655/2026	STATE OF ODISHA PRASANTA KUMAR SAMANTARAY	MOHIT KUMAR PATI	//	AOR20220001535C202600107
		VS	VS	()	
199	D-WP(C)/23657/2026	STATE OF ODISHA DILLIP KUMAR BEHERA	UPASANA BAL	//	AOD20220004095C202600027
		VS	VS	()	
200	D-WP(C)/23658/2026	THE ASSISTANT COMMISSIONER OF STATE TAX DHOBIBEWA	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
201	D-WP(C)/23660/2026	STATE OF ODISHA ARUN SEKHAR DEO	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
202	D-WP(C)/23661/2026	STATE OF ODISHA SURENDRA SETH	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
203	D-WP(C)/23663/2026	STATE OF ODISHA MAMATA MAHAPATRA	BIRAJA SANKAR MISHRA	//	
		VS	VS	()	
204	D-WP(C)/23664/2026	SUMAN PRASAD SHARMA RAMAKANTA SAHU	BHABANI SANKAR MISHRA	//	
		VS	VS	()	

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205	D-WP(C)/23665/2026	SIDHANSHU SEKHAR SAHOO UMESH CHANDRA DEBATA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// // 0 //	
206	D-WP(C)/23666/2026	SUKADEBA DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
207	D-WP(C)/23667/2026	BINAPANI MISHRA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
208	D-WP(C)/23668/2026	ASWINI DAS @ ASIM DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
209	D-WP(C)/23669/2026 WP(C)/16091/2026	DINESH KUMAR PATEL VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
210	D-WP(C)/23670/2026	SUSHIL KUMAR HOTA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600112
211	D-WP(C)/23671/2026	GOPAL PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600113
212	D-WP(C)/23672/2026	SHISHUDEV MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600115
213	D-WP(C)/23673/2026	BIGHNESWAR BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600114
214	D-WP(C)/23674/2026	TRITHABASI MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600121
215	D-WP(C)/23675/2026	BENU DHAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	

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216	D-WP(C)/23676/2026	TRIPURARY DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600120
217	D-WP(C)/23677/2026	NRUPARAJ MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600119
218	D-WP(C)/23678/2026	RAGHUNATH MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600117
219	D-WP(C)/23679/2026	NAROTTAM DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600116
220	D-WP(C)/23683/2026	JAYANTI CHOUDHURY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //	
221	D-WP(C)/23689/2026	SAHADEV RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
222	D-WP(C)/23690/2026	SATYANARAYAN TRIPATHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
223	D-WP(C)/23691/2026	BANALATA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
224	D-WP(C)/23692/2026	DR.PRATAP KUMAR DAS VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
225	D-WP(C)/23693/2026	APARNA KUMARI KATHUA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
226	D-WP(C)/23694/2026	SUJATA SAHOO VS STATE OF ODISHA	SITA KANTA HOTA VS	// 0 //	
227	D-WP(C)/23697/2026	SISIR KUMAR MANDHATA	DIPTI RANJAN MOHAPATRA	//	

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		VS	VS	()	
228	D-WP(C)/23700/2026	THE RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK BHAGIRATHI DASH	ULLASH CHANDRA MOHANTY	//	
		VS	VS	()	
229	D-WP(C)/23701/2026	STATE OF ODISHA NARENDRA NARAYAN SINGH DEO	ABHILASH MISHRA	//	AOR20220001583C202600123
		VS	VS	()	
230	D-WP(C)/23702/2026	STATE OF ODISHA SUSHIL KUMAR KARNA	ABHILASH MISHRA	//	AOR20220001583C202600124
		VS	VS	()	
231	D-WP(C)/23704/2026	STATE OF ODISHA SHASHI BHUSAN RANA	ABHILASH MISHRA	//	AOR20220001583C202600122
		VS	VS	()	
232	D-WP(C)/23705/2026	STATE OF ODISHA DEBARCHAN BHOI	ABHILASH MISHRA	//	AOR20220001583C202600140
		VS	VS	()	
233	D-WP(C)/23706/2026	STATE OF ODISHA SWETA CHANDRA TRIPATHY	JAYADEBA BEHERA	//	AOD20240000366C202600072
		VS	VS	()	
234	D-WP(C)/23707/2026	STATE OF ODISHA BALARAM MISHRA	ABHILASH MISHRA	//	AOR20220001583C202600127
		VS	VS	()	
235	D-WP(C)/23708/2026	STATE OF ODISHA SATYANANDA PATRA	ABHILASH MISHRA	//	AOR20220001583C202600126
		VS	VS	()	
236	D-WP(C)/23709/2026	STATE OF ODISHA BANAMALI MISHRA	ABHILASH MISHRA	//	AOR20220001583C202600125
		VS	VS	()	
237	D-WP(C)/23710/2026	STATE OF ODISHA PARAMANANDA PUROHIT	ABHILASH MISHRA	//	AOR20220001583C202600128
		VS	VS	()	
238	D-WP(C)/23711/2026	STATE OF ODISHA PRADYUMNA KUMAR KARMI	ABHILASH MISHRA	//	AOR20220001583C202600132
		VS	VS	()	

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239	D-WP(C)/23712/2026	STATE OF ODISHA SHIBA NARAYAN MISHRA VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600133
240	D-WP(C)/23713/2026	STATE OF ODISHA KRISHNA CHANDRA PANIGRAHI VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600134
241	D-WP(C)/23714/2026	STATE OF ODISHA HRUSHIKESH RATHA VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600131
242	D-WP(C)/23715/2026	STATE OF ODISHA JYOTSNA MISHRA VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600130
243	D-WP(C)/23716/2026	STATE OF ODISHA TIKUNU MEHER VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600129
244	D-WP(C)/23717/2026	STATE OF ODISHA GIRISH PRASAD KALTA VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600136
245	D-WP(C)/23718/2026	STATE OF ODISHA ANTARYAMI PADHAN VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600137
246	D-WP(C)/23719/2026	STATE OF ODISHA BAISHAKHU PADHAN VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600138
247	D-WP(C)/23720/2026	STATE OF ODISHA SASHIBHUSAN MISHRA VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600139
248	D-WP(C)/23721/2026	STATE OF ODISHA TRINATHA SAHU VS	ABHILASH MISHRA VS	// // ()	AOR20220001583C202600135
249	D-WP(C)/23722/2026	STATE OF ODISHA HEMSAGAR PATEL VS STATE OF ODISHA	ASUTOSH ROUT VS	// // () //	AOR20260000160C202600013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/23723/2026	IPSITA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
251	D-WP(C)/23724/2026	HRUDANANDA SWAIN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
252	D-WP(C)/23725/2026	SK SIDIQUE ALI @ SHAIKH SIDIQUE ALI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
253	D-WP(C)/23727/2026	PRAKASH KUMAR AGRAWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
254	D-WP(C)/23729/2026	DR. SATYAPRIYA DASH VS STATE OF ODISHA	VS	// 0 //	
255	D-WP(C)/23730/2026	RADHA KRUSHNA PARAMARTHA SEVA SANGHA, BHUBANESHWAR VS STATE OF ODISHA	ABHINAV MOHANTY VS	// 0 //	
256	D-WP(C)/23733/2026	M/S SUN CABLE NETWORK VS DEPUTY COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600063
257	D-WP(C)/23734/2026	KUDOPALI GRAM PANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600036
258	D-WP(C)/23735/2026	GYANA RANJAN MALLICK VS COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	ALOK SAMANTARAY VS	// 0 //	AOR20260000273C202600003
259	D-WP(C)/23738/2026	DR.VANDANA MAHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
260	D-WP(C)/23739/2026	LAIBAN HARIJAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
261	D-WP(C)/23740/2026	SUJATA PATHI	LALIT MOHAN NANDA	//	

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		VS	VS	()	
262	D-WP(C)/23744/2026	THE COMMISSIONER FOR EMPLOYEES COMPENSATION CUM JOINT LABOUR COMMISSIONER, CUTTACK GAURAV JHUNJHUNWALA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
263	D-WP(C)/23745/2026	STATE OF ODISHA UDAYANATH SAHOO	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
264	D-WP(C)/23752/2026	STATE OF ODISHA KALYANMAYEE SELF HELP GROUP, BALASORE	PARSURAM PANDA	//	
		VS	VS	()	
265	D-WP(C)/23754/2026	STATE OF ODISHA SASMITA SUTAR	SANKET KANUNGO	//	
		VS	VS	()	
266	D-WP(C)/23758/2026	STATE OF ODISHA AKSHAYA KUMAR SWAIN	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
267	D-WP(C)/23761/2026	STATE OF ODISHA DANDAPANI SWAIN	SAIBRATA RATH	//	
		VS	VS	()	
268	D-WP(C)/23762/2026	STATE OF ODISHA HIMANSHU BHUSAN BEHERA	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
269	D-WP(C)/23763/2026	R.T.O.CHANDIKHOL DUSASHAN MOHANTY	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
270	D-WP(C)/23764/2026	R.T.O., CHANDIKHOL, JAJPUR SURENDRA MANDAL	SHIVSANKAR MOHANTY	//	
		VS	VS	()	
271	D-WP(C)/23765/2026	STATE OF ODISHA M/S INNOJET PROJECTS PRIVATE LIMITED, KHORDA	SHARWAN KUMAR JHA	//	
		VS	VS	()	
272	D-WP(C)/23766/2026	THE JOINT COMMISSIONER OF STATE TAX (APPEAL) CENTRAL TAX AND GOODS AND SERVICES TAX, BHUBANESWAR SARASWATI KUMARI BEHERA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	

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273	D-WP(C)/23767/2026	STATE OF ODISHA LIMA KARJI VS	SATYA SHIVA DASH VS	// // 0	
274	D-WP(C)/23768/2026	STATE OF ODISHA BAIKUNTHA NAYAK VS	SAROJ KUMAR DASH VS	// // 0	
275	D-WP(C)/23769/2026	STATE OF ODISHA JAYANTI BALA SAMAL VS	PRASANTA KUMAR PANDA VS	// // 0	
276	D-WP(C)/23770/2026	COLLECTOR, JAJPUR PRASANTA KUMAR SAR VS	SUBHADUTTA ROURAY VS	// // 0	
277	D-WP(C)/23774/2026	STATE OF ODISHA SANATAN MOHANTA VS	DURGA PRASAD PATTANAİK VS	// // 0	
278	D-WP(C)/23777/2026	STATE OF ODISHA BHARAT CHANDRA BEHERA VS	DEBASISH SAMAL VS	// // 0	
279	D-WP(C)/23780/2026	STATE OF ODISHA MANJULATA PANDA VS	ABHAY KHANDELWAL VS	// // 0	
280	D-WP(C)/23781/2026	STATE OF ODISHA SUSHILA ORAM VS	DIPTI RANJAN BHOKTA VS	// // 0	
281	D-WP(C)/23783/2026	STATE OF ODISHA LABA SUNA VS	DIPTI RANJAN BHOKTA VS	// // 0	
282	D-WP(C)/23785/2026	STATE OF ODISHA ASISH RANBIDA VS	DIPTI RANJAN BHOKTA VS	// // 0	
283	D-WP(C)/23786/2026	STATE OF ODISHA SANJUKTA DEI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	

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284	D-WP(C)/23787/2026	SUSHILA ORAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
285	D-WP(C)/23790/2026	SUPRAVA PATTANAİK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
286	D-WP(C)/23793/2026	BIGYAN BHUSAN MOHANTA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
287	D-WP(C)/23794/2026	SURYA KANTA PANDA VS STATE OF ODISHA	PITAMBAR PATRA VS	// 0 //	
288	D-WP(C)/23796/2026	BABULI KHATUA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
289	D-WP(C)/23797/2026	BIGYAN BHUSAN MOHANTA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
290	D-WP(C)/23798/2026	DEVASIS PATNAİK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
291	D-WP(C)/23799/2026	NEPAL CHARAN SHA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
292	D-WP(C)/23800/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //	
293	D-WP(C)/23802/2026	KALYANI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
294	D-WP(C)/23804/2026	M/S.GLOBAL COAL AND MINING PRIVATE LTD.,ANGUL VS THE DEPUTY COMMISSIONER OF STATE TAX, CTA ND GST CIRCLE, ANGUL	ANILAN JYOTI PRADHAN VS	// 0 //	
295	D-WP(C)/23805/2026	CHITTARANJAN PANIGRAHI	PRAMODA KUMAR MISHRA	//	

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		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, BHUBANESWAR		//	
296	D-WP(C)/23806/2026	LABANYA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/23807/2026	TARAKANTA SAMAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BHUBANESWAR		//	
298	D-WP(C)/23808/2026	MANAGING COMMITTEE OF ANCHALIKA HIGH SCHOOL, KEMARNDIPAN, DEOGARH	HON. AILKUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/23809/2026	MANAGING COMMITTEE OF ANCHALIKA ADIBASI HUNCHY KUMARIBHUSCOL, SARUALI, DEOGARH	HON. AILKUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/23810/2026	RABINDRA NATH MOHANTY	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/23812/2026	SOUMIT PANDA	VIVEKANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/23813/2026	AJIT KUMAR SAHU	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/23814/2026	GEETARANI MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/23816/2026	GOBINDA BINDHANI	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/23817/2026	GHANASHYAM PAGAL	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/23818/2026	GANESH BEHERA	LAMBODAR PRADHAN	//	
		VS	VS	0	

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307	D-WP(C)/23819/2026	STATE OF ODISHA KRUSHNA GOPAL BEHERA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
308	D-WP(C)/23821/2026	STATE OF ODISHA LAMBODAR NAYAK VS	BHASKAR CHANDRA PANDA VS	// // 0	
309	D-WP(C)/23824/2026	STATE OF ODISHA SUJATARANI PANDA VS	SURYASNATA MOHAPATRA VS	// // 0	
310	D-WP(C)/23825/2026	STATE OF ODISHA ROHIT GOUDA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
311	D-WP(C)/23826/2026	STATE OF ODISHA SUSHIL KUMAR MOHAPATRA VS	BHASKAR CHANDRA PANDA VS	// // 0	
312	D-WP(C)/23829/2026	STATE OF ODISHA SANA MAHANANDA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
313	D-WP(C)/23830/2026	STATE OF ODISHA PUSKAR KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0	
314	D-WP(C)/23832/2026	STATE OF ODISHA SAGARIKA DAS VS	SHASHI BHUSAN JENA VS	// // 0	
315	D-WP(C)/23835/2026	STATE OF ODISHA SUSIL KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0	
316	D-WP(C)/23838/2026	STATE OF ODISHA KAILASH CHANDRA ROUT VS	SHASHI BHUSAN JENA VS	// // 0	
317	D-WP(C)/23839/2026	STATE OF ODISHA BISWAJIT LENKA VS REGIONAL MANAGER, CANARA BANK, BHUBANESWAR	DIPTI RANJAN BHOKTA VS	// // 0 //	

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318	D-WP(C)/23841/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202600017
319	D-WP(C)/23842/2026	SANATAN KHATUA VS STATE OF ODISHA	Pramod Ranjan Behera VS	// () //	AOD20220003518C202600024
320	D-WP(C)/23843/2026	BSNL VS MANORANJAN NAIK	Atul Tripathy VS	// () //	AOD20240000618C202600106
321	D-WP(C)/23844/2026	SUBASH CHANDRA SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202600018
322	D-WP(C)/23845/2026	TAPAN KUMAR NAYAK VS REGISTRAR OUAT	SANJIB MOHANTY VS	// () //	AOR20220001611C202600096
323	D-WP(C)/23846/2026	APARNA DHIR SINGH VS STATE OF ODISHA	SWETLANA DAS VS	// () //	AOD20240000748C202600008
324	D-WP(C)/23847/2026	DR DIPIKA DASH VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202600141
325	D-WP(C)/23848/2026	KANDHA SATAPATHY VS STATE OF ODISHA	Subham Sharma VS	// () //	AOD20220003503C202600036
326	D-WP(C)/23849/2026	JHARI DALEI VS NARENDRA KUMAR SAHOO	PANCHANAN PANIGRAHI VS	// () //	AOD20250000009C202600049
327	D-WP(C)/23850/2026	PADMAJA SUBHASHMITA NANDA VS STATE OF ODISHA	Swapnil Roy VS	// () //	AOR20220001600C202600122
328	D-WP(C)/23851/2026	HARIHAR JANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202600015
329	D-WP(C)/23852/2026	DURYODHAN PRADHAN	RANJIT MOHANTY	//	AOD20240000639C202600014

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/23853/2026	KISHORI PARIDA	RANJIT MOHANTY	//	AOD20240000639C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/23854/2026	JHANSI RANI BOSI	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/15047/2026	ADITYA NAYAK @ BULU NAYAK	ABHAS MOHANTY	DHENKANAL TOWN /314 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/15048/2026	PRAMOD KUMAR SWAIN	BIPIN KUMAR NAYAK	NIMAPADA /125 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/15051/2026	DHIRENDRA ANDIA	MANOJA KUMAR KHUNTIA	DHAMNAGAR /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/15052/2026	PRASANTA @ SUSANTA BERIHA	RAJAT KUMAR PANDA	BOUDH /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/15056/2026	RAMANI RANJAN DHAL	BIKRAM KESHARI SAHU	NAYAPALLI P.S. /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/15057/2026	SAJAT KHAN @ SAJAN KHAN	IPSIT AUROBINDO ACHARYA	NAUGAON /204 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/15058/2026	SAJAT KHAN @ SAJAN KHAN	IPSIT AUROBINDO ACHARYA	NAUGAON /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/15060/2026	DILLIP KUMAR MAJHI	LALITENDU BHUYAN	KEONJHAR SADAR /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/15061/2026	LAXMAN JENA	LALITENDU BHUYAN	RAMACHANDRAPUR /57 /2023	
		VS	VS	()	

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341	D-ABLAPL/15063/2026	STATE OF ODISHA GOUTTAM MALIK @ BANTI VS	ARIJEET MISHRA VS	// RAJNAGAR /204 /2025 ()	
342	D-ABLAPL/15069/2026	STATE OF ODISHA GANESWAR BARIK VS	BALARAM NAYAK VS	// PAHALA /191 /2026 ()	
343	D-ABLAPL/15070/2026	STATE OF ODISHA DEEPAK KUMAR BARIK VS	BALARAM NAYAK VS	// PAHALA /191 /2026 ()	
344	D-ABLAPL/15076/2026	STATE OF ODISHA DAKTAR SAHOO VS	RAKESH BEHERA VS	// PARJANG /425 /2025 ()	
345	D-ABLAPL/15079/2026	STATE OF ODISHA JITENDRA MOHAPATRA VS	RAKESH BEHERA VS	// PARJANG /425 /2025 ()	
346	D-ABLAPL/15081/2026	STATE OF ODISHA SANTOSH KUMAR BARIK VS	SUSHREE SANGITA PASAYAT VS	// BIRIDI PS /142 /2026 ()	
347	D-ABLAPL/15082/2026	STATE OF ODISHA NITESH KUMAR MAHTO VS	ANAND JENA VS	// / /0 ()	
348	D-ABLAPL/15087/2026	STATE OF ODISHA PRAVAKAR @ PRAVASH KAR MOHAPATRA VS	SIDHARTHA DAS VS	// / /0 ()	
349	D-ABLAPL/15088/2026	STATE OF ODISHA CHANDAN KUMAR SAHU @ GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	// BADABAZAR /297 /2026 ()	
350	D-ABLAPL/15089/2026	STATE OF ODISHA PRAVAKAR @ PRAVASH KAR MOHAPATRA VS	SIDHARTHA DAS VS	// / /0 ()	
351	D-ABLAPL/15090/2026	STATE OF ODISHA PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// / /0 () //	

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352	D-ABLAPL/15092/2026	SK. MASUD VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIDANASI /139 /2026 () //	
353	D-ABLAPL/15096/2026	LALIT MOHAN PANDITRAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
354	D-ABLAPL/15097/2026	SOUMYA RANJAN ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
355	D-ABLAPL/15099/2026	SATYA RANJAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
356	D-ABLAPL/15102/2026	IDUL SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /269 /2026 () //	
357	D-ABLAPL/15103/2026	NAKULA CHARAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
358	D-ABLAPL/15105/2026	SANJULATA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /254 /2026 () //	
359	D-ABLAPL/15106/2026	SAJIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /158 /2023 () //	
360	D-ABLAPL/15111/2026	PRADIPTA KUMAR TRIPATHY VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	MADHUPATNA /246 /2025 () //	
361	D-ABLAPL/15113/2026	CHITARANJAN PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	RANPUR /137 /2026 () //	
362	D-ABLAPL/15114/2026	BAYA @ SARAT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /521 /2022 () //	
363	D-ABLAPL/15116/2026	SURAJ KUMAR BEHERA	SIDHARTHA SANKAR RAY (2)	BADABAZAR /297 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/15117/2026	SUMATI SAHOO	JAYANTA KUMAR MAJHI	SIMULIA /165 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/15118/2026	ABHAYA CHARAN MOHANTY	AMITAV TRIPATHY	ITAMATI /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/15119/2026	GOBINDA PALEI	AMITAV TRIPATHY	ITAMATI /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/15120/2026	GANGA BEHERA	AMITAV TRIPATHY	NAYAGARH SADAR /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/15121/2026	SUSHANT KOKATE	PRANAB RANJAN CHHATOI	NISCHINTAKOILI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/15128/2026	ANADI SETHI @ PINTU SETHI	SUDHANSU SEKHAR DASH	BALIANTA P.S. /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/15129/2026	SOHAIL KHAN @ MD SOHAIL	KULDEEP MOHANTY	PLANTSITE /366 /2026	AOD20240000012C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/15132/2026	BHAJAHARI MURMU	KULDEEP MOHANTY	BAISINGA /196 /2026	AOD20240000012C202600148
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/15133/2026	PURUSTTAM @ PURASTTAM PARIDA	ARUN KUMAR BEHERA	NILGIRI /216 /2026	AOR20220003422C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/15136/2026	SAROJ KUMAR MAHAPATRA	KIRAN KUMAR PATEL	BHATILI /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/15139/2026	BIRANCHI DASH @ BIRANCHI NARAYAN DASH	AKSHAYA KUMAR SUBUDHI	PIPLI /288 /2026	
		VS	VS	()	

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375	D-ABLAPL/15141/2026	STATE OF ODISHA SK. MINHAZ QUADRI @ TUKUL VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /134 /2026 ()	AOR20220001558C202600104
376	D-ABLAPL/15142/2026	STATE OF ODISHA MAHESWAR SWAIN @ DHARAMA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /113 /2022 ()	
377	D-ABLAPL/15143/2026	STATE OF ODISHA ANIL KUMAR SINGH @ SING VS	SARBESWAR SAHOO VS	// BERHAMPUR /142 /2024 ()	AOD20220004505C202600055
378	D-ABLAPL/15145/2026	STATE OF ODISHA ANANDA SETHI VS	AKSHAYA KUMAR SUBUDHI VS	// ANGUL TOWN /1182 /2025 ()	
379	D-ABLAPL/15147/2026	STATE OF ODISHA BINOD SWAIN VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /132 /2026 ()	
380	D-ABLAPL/15152/2026	STATE OF ODISHA MD JAVED @ JAWED AKHTAR VS	BISWARANJAN DALAI VS	// KUTRA /80 /2026 ()	AOR20220003722C202600090
381	D-ABLAPL/15153/2026	STATE OF ODISHA SK. RAJ @ SEKH SAHABAZ VS	RAKESH KUMAR DAS VS	// DHANUPALI /231 /2025 ()	AOR20220001298C202600030
382	D-ABLAPL/15155/2026	STATE OF ODISHA BALARAM PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /278 /2026 ()	
383	D-ABLAPL/15163/2026	STATE OF ODISHA RANJAN BEHERA VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /100 /2026 ()	
384	D-ABLAPL/15165/2026	STATE OF ODISHA KALIA BISWAL VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /113 /2026 ()	
385	D-ABLAPL/15175/2026	STATE OF ODISHA DR. DEBASISH @ KRUTIBASH SUBUDHI VS	HARMOHAN DHAL VS	// SONEPUR /98 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/15180/2026	NRUSINGHA CHANDRA PANDA @ NRUSHIHA CHANDRA PANDA VS STATE OF ODISHA	DIPENDRA SAMANTARAY VS	JAGATPUR /298 /2026 () //	
387	D-ABLAPL/15181/2026	LIPU KHATEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /113 /2022 () //	
388	D-ABLAPL/15182/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	NIALI /91 /2026 () //	
389	D-ABLAPL/15183/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	SALIPUR /349 /2025 () //	
390	D-ABLAPL/15186/2026	MAHENDRA MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /73 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :19/05/2026

SL. NO.	IA NO	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2026	D-ARBA/6532/2026 ARBA/2/2026	SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY	ENDAN MOHANTY
2	134/2026	D-JCRLA/18054/2024 JCRLA/111/2024	AMINA SWAIN-MP	BIJAYALAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY
3	135/2026	D-JCRLA/14046/2025 JCRLA/64/2025	RABNDRA KHADIA@RABI-MP	ADV., BINAPANI TRIPATHY
4	148/2026	D-CMAPL/18136/2026 -----	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN-MP	SOUMYA RANJAN OJHA
5	221/2026	D-RPFAM/11955/2026 -----	PRAKASH KUMAR SAHOO-MP	AMIYA KUMAR MOHANTY
6	253/2026	D-RVWPET/23682/2026 -----	BISWAJIT RATH-MP	SUPRIYA PATRA
7	254/2026	D-RVWPET/23682/2026 -----	BISWAJIT RATH-MP	SUPRIYA PATRA
8	255/2026	D-RVWPET/23682/2026 -----	BISWAJIT RATH-MP	SUPRIYA PATRA
9	256/2026	D-RVWPET/4748/2026 RVWPET/43/2026	UNION OF INDIA-MP	SULOCHANA PATRO(C.G.C.)
10	257/2026	D-RVWPET/17837/2026 -----	GAYATRI DAS-MP	DR. JITENDRA KUMAR LENKA
11	258/2026	D-RVWPET/17837/2026 -----	GAYATRI DAS-MP	DR. JITENDRA KUMAR LENKA
12	259/2026	D-RVWPET/23736/2026 -----	SUPRAVA ARANA-MP	NRUSINGH CHARAN ROUT
13	260/2026	D-RVWPET/23736/2026 -----	SUPRAVA ARANA-MP	NRUSINGH CHARAN ROUT
14	319/2026	D-MATA/10801/2026 -----	SOURAV CHATTERJEE-MP	SIBA PRASAD SAHOO
15	375/2026	D-BLAPL/15127/2026 -----	RUPESH SAHU-MP	MANOJ KUMAR PANDA
16	376/2026	D-BLAPL/15149/2026 -----	CHANDRA SEKHAR DAS-MP	SOUMYA JYOTI BISWAL
17	620/2026	D-CRLREV/15054/2026 -----	ALEKH CHANDRA BEHERA @ ALEKHA-MP	AKASH BHUYAN
18	623/2026	D-CRLREV/37818/2025 CRLREV/124/2026	SUDHANSU SEKHAR BOSE-MP	PRAKASH KUMAR MISHRA
19	624/2026	D-CRLREV/12501/2026 CRLREV/375/2026	ARUN KUMAR BHUYAN @ BABULU-MP	SASANKA SEKHAR PAIKRAY
20	625/2026	D-CRLREV/12501/2026 CRLREV/375/2026	ARUN KUMAR BHUYAN @ BABULU-MP	SASANKA SEKHAR PAIKRAY
21	626/2026	D-CRLREV/14993/2026 -----	HIMANSU RANJAN BEHERA-MP	BISWARANJAN DALAI
22	627/2026	D-CRLREV/27611/2025 CRLREV/643/2025	GLOBAL AQUA, KOLKATA-MP	HRUDANANDA MOHAPATRA
23	830/2026	D-RSA/23656/2026 -----	SAMARENDU PATTNAIK-MP	PRABIN DAS
24	831/2026	D-RSA/23662/2026 -----	GOBARDHAN BEHERA-MP	RAMDAS ACHARY
25	832/2026	D-RSA/23607/2026 -----	BASANTI MARNDI-MP	SOUGAT DASH
26	833/2026	D-RSA/23703/2026	BRUNDABAN SAHOO-MP	TUSAR KUMAR MISHRA

27	834/2026	D-RSA/23703/2026	BRUNDABAN SAHOO-MP	TUSAR KUMAR MISHRA
28	835/2026	D-RSA/16/2023 RSA/16/2023	JAMI LALITHA @ LALITA-MP	SUVALAXMI DEVI
29	836/2026	D-RSA/7670/2025 RSA/117/2025	GEETA PATI-MP	DEEPALI MAHAPATRA
30	837/2026	D-RSA/46700/2024 RSA/442/2024	M/S. TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED-KUNDAKUNDA, BHERAMPUR-MP	
31	838/2026	D-RSA/227/2017 RSA/227/2017	PARBATI SETHI-MP	M/S.SIDHARTHA MISRA
32	858/2026	D-ABLAPL/15136/2026	SAROJ KUMAR MAHAPATRA-MP	KIRAN KUMAR PATEL
33	862/2026	D-FAO/17149/2026	D.M., M/S. ORIENTAL INSURANCE CO. LTD., T.P.HUB-MP	MR. RYAN BEHARI DAS
34	863/2026	D-FAO/17149/2026	D.M., M/S. ORIENTAL INSURANCE CO. LTD., T.P.HUB-MP	MR. RYAN BEHARI DAS
35	864/2026	D-FAO/20009/2026	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE LTD. -MANGI	SHRUTI CHANDRANANGI
36	988/2026	D-CMP/21831/2026 CMP/869/2026	KAHKASHAN KHAN-MP	
37	989/2026	D-CMP/23645/2026	GADADHAR MISHRA-MP	SWARUP KUMAR PATNAIK
38	990/2026	D-CMP/23645/2026	GADADHAR MISHRA-MP	SWARUP KUMAR PATNAIK
39	991/2026	D-CMP/23726/2026	SWAPNENDULAL MAHAPATRA-MP	TUSAR KUMAR MISHRA
40	992/2026	D-CMP/23731/2026	SURESH CHANDRA MISHRA-MP	PRAGAYAN PARAMITA MOHANTY
41	993/2026	D-CMP/23732/2026	M/S. RANA PROJECTS INTERNATIONAL LIMITED-MP	SOURAV SUMAN BHUYAN
42	994/2026	D-CMP/23782/2026	AINTHA PRADHAN-MP	SASWATI SOUMYA SAHU
43	995/2026	D-CMP/8024/2026 CMP/362/2026	MAYFAIR HOTELS AND RESORTS LTD., BHUBANESWAR-MP	SWRABHU MOHAN DWIBEDY
44	996/2026	D-CMP/23631/2026	DHARANIDHAR ROUT-MP	KALANDI CHARAN SAHOO
45	997/2026	D-CMP/23827/2026	LAXMIKANTA BOSE-MP	ALOK KUMAR MOHANTY
46	1167/2026	D-MACA/23627/2026	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. -MP	SOBRITO SUTEMPHY
47	1168/2026	D-MACA/12054/2026	MANJULATA BEHERA-MP	KAPILA CHARAN NAYAK
48	1169/2026	D-MACA/12054/2026	MANJULATA BEHERA-MP	KAPILA CHARAN NAYAK
49	1170/2026	D-MACA/23640/2026	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO. LTD. -MP	PRASANTA KUMAR MAHALI
50	1171/2026	D-MACA/23640/2026	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO. LTD. -MP	PRASANTA KUMAR MAHALI
51	1172/2026	D-MACA/21132/2026	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR-MP	PRASANTA KUMAR MAHALI
52	1173/2026	D-MACA/22084/2026	SANGHAMITRA SAHOO-MP	KAPILA CHARAN NAYAK
53	1174/2026	D-MACA/23680/2026	THE DIVISIONAL MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD. -MP	SUDAN KUMAR
54	1175/2026	D-MACA/23685/2026	RUMANA AAHAMAD-MP	BIRANCHI NARAYAN RATH
55	1176/2026	D-MACA/23687/2026	JIBESWARI NAIK-MP	BIRANCHI NARAYAN RATH
56	1177/2026	D-MACA/23696/2026	SUCHITA CHOUDHURY-MP	BIRANCHI NARAYAN RATH
57	1178/2026	D-MACA/23795/2026	SABITRI PRADHAN-MP	ARPIT SARANGI

58	1332/2026	D-CRLMC/14892/2026 -----	BRANCH MANAGER, ICICI BANK LIMITED-MP	RAMACHANDRA PANIGRAHY
59	1333/2026	D-CRLMC/15107/2026 -----	BINOD KUMAR PADHY-MP	SURAJ MOHANTY
60	1334/2026	D-CRLMC/15011/2026 -----	SUDHIR KUMAR JENA-MP	ARUN KUMAR BEHERA
61	1335/2026	D-CRLMC/15017/2026 -----	DIBYARANJAN SAHOO @ DIVYARANJAN SAHOO-MPSATYA NARAYAN MISHRA 4	
62	1336/2026	D-CRLMC/15126/2026 -----	TAPAN KUMAR PRADHAN-MP	SATYA SHIVA DASH
63	1337/2026	D-CRLMC/15022/2026 -----	ANSUMAN DAS-MP	ASUTOSH ROUT
64	1338/2026	D-CRLMC/15170/2026 -----	CHAKRADHAR DAS-MP	SIDHARTH PARIDA
65	1339/2026	D-CRLMC/15173/2026 -----	TRIDEV GANGDEB @ TRIDEEP GANGDEB-MP	DIPANKAR ACHARYA
66	1341/2026	D-CRLMC/15176/2026 -----	PRAMOD KUMAR MISHRA-MP	BEDA PRAKASH PANDA
67	1344/2026	D-CRLMC/15177/2026 -----	REN PATNAIK @ REIN PATNAIK-MP	PRATYUSH SHAH
68	1371/2026	D-CRLA/15074/2026 -----	SUDESH GOCHAYAT @ TENKARU-MP	AMARENDRA SAHOO
69	1372/2026	D-CRLA/15074/2026 -----	SUDESH GOCHAYAT @ TENKARU-MP	AMARENDRA SAHOO
70	1373/2026	D-CRLA/15074/2026 -----	SUDESH GOCHAYAT @ TENKARU-MP	AMARENDRA SAHOO
71	1374/2026	D-CRLA/11167/2026 CRLA/444/2026	SANGHAMITRA DAS-MP	DEVASHIS PANDA
72	1375/2026	D-CRLA/11171/2026 CRLA/445/2026	AJAY KUMAR DAS-MP	DEVASHIS PANDA
73	1376/2026	D-CRLA/11173/2026 CRLA/446/2026	ARCHITA DAS-MP	DEVASHIS PANDA
74	1377/2026	D-CRLA/11530/2026 -----	SANTOSH NAYAK @ SANTOSH KUMAR NAYAK-MP	PANCHANAN PANIGRAHI
75	1378/2026	D-CRLA/15018/2026 -----	LALMAN TANDI-MP	SUDEEP KUMAR SARANGI
76	1379/2026	D-CRLA/15018/2026 -----	LALMAN TANDI-MP	SUDEEP KUMAR SARANGI
77	1380/2026	D-CRLA/25879/2024 CRLA/917/2024	GADADHARA@SADHU MANGARAJ-MP	K.P MISHRA, MITHUN DAS, PARTHA SARATHI
78	1381/2026	D-CRLA/15130/2026 -----	ASHUTOSH MOHANTY-MP	DEVASHIS PANDA
79	1382/2026	D-CRLA/15130/2026 -----	ASHUTOSH MOHANTY-MP	DEVASHIS PANDA
80	1828/2026	D-WA/23532/2026 -----	STATE OF ODISHA-MP	BISWABARA DASH,A.S.C
81	1829/2026	D-WA/23532/2026 -----	STATE OF ODISHA-MP	BISWABARA DASH,A.S.C
82	1830/2026	D-WA/23626/2026 -----	STATE OF ODISHA-MP	BISWABARA DASH,A.S.C
83	1831/2026	D-WA/23626/2026 -----	STATE OF ODISHA-MP	BISWABARA DASH,A.S.C
84	9760/2026	D-WP(C)/21102/2026 WP(C)/15119/2026	SARATA CHANDRA NAIK-MP	SOMA PATNAIK
85	9761/2026	D-WP(C)/6342/2026 WP(C)/5275/2026	DR.MINAKETAN PRADHAN-MP	DINESH KUMAR PANDA
86	9762/2026	D-WP(C)/23620/2026 WP(C)/16031/2026	PRADIPTA SENAPATI-MP	SONALI PANDA
87	9763/2026	D-WP(C)/23621/2026 WP(C)/16037/2026	SURYAKANTA SWAIN-MP	SONALI PANDA
88	9764/2026	D-WP(C)/23622/2026 -----	SURYA NARAYAN SUBUDHI-MP	SUJATA JENA
89	9765/2026	D-WP(C)/21888/2026	SANTOSH KUMAR SWAIN-MP	HARA PRASAD RATH

		WP(C)/15940/2026		
90	9766/2026	D-WP(C)/22911/2026 -----	IZA SATAPATHY-MP	HARA PRASAD RATH
91	9768/2026	D-WP(C)/23633/2026 -----	TANMAYA KUMAR DASH-MP	PRASANTA KUMAR NANDA
92	9769/2026	D-WP(C)/23635/2026 -----	KUNTALA MALLICK-MP	PRASANTA KUMAR NANDA
93	9770/2026	D-WP(C)/23581/2026 -----	GOKULANANDA TRIPATHY-MP	SUKANTA KUMAR DALAI
94	9771/2026	D-WP(C)/23637/2026 -----	PRIYASA LENKA-MP	PRASANTA KUMAR NANDA
95	9772/2026	D-WP(C)/23639/2026 -----	SATYABHAMA SAMANT-MP	PRASANTA KUMAR NANDA
96	9773/2026	D-WP(C)/23642/2026 -----	BHOLANATH SAHU-MP	JASHOBANTA DASH
97	9774/2026	D-WP(C)/23641/2026 -----	JAGNESWAR ACHARYA-MP	PRASANTA KUMAR NANDA
98	9775/2026	D-WP(C)/21617/2026	RAJAT RASHMI SAMAL-MP	PRABHU PRASAD MOHANTY
		WP(C)/15093/2026		
99	9776/2026	D-WP(C)/23644/2026 -----	SUBAS CHANDRA DAS-MP	ANSHUMAN DAS
100	9777/2026	D-WP(C)/23610/2026 -----	KAMRAN AGRI TRADERS-MP	SUKANTA KUMAR DALAI
101	9778/2026	D-WP(C)/23653/2026 -----	AJAYA KUMAR SAMAL-MP	SUBHRANSU BHUSAN MOHANTY
102	9779/2026	D-WP(C)/22029/2026 -----	KANAKALATA PANDA-MP	TUSAR KUMAR MISHRA
103	9780/2026	D-WP(C)/23658/2026 -----	DHOBI BEWA-MP	BRAHMANANDA TRIPATHY
104	9781/2026	D-WP(C)/23660/2026 -----	ARUN SEKHAR DEO-MP	TUSAR KUMAR MISHRA
105	9782/2026	D-WP(C)/23661/2026 -----	SURENDRA SETH-MP	MANOJ KUMAR MOHANTY
106	9783/2026	D-WP(C)/23660/2026 -----	ARUN SEKHAR DEO-MP	TUSAR KUMAR MISHRA
107	9784/2026	D-WP(C)/23660/2026 -----	ARUN SEKHAR DEO-MP	TUSAR KUMAR MISHRA
108	9785/2026	D-WP(C)/23664/2026 -----	RAMAKANTA SAHU-MP	BHABANI SANKAR MISHRA
109	9786/2026	D-WP(C)/23648/2026	MADHABANANDA SAHOO-MP	KISHORE KUMAR MISHRA
		WP(C)/16083/2026		
110	9787/2026	D-WP(C)/23649/2026 -----	DILLIP KUMAR BEHERA-MP	UPASANA BAL
111	9788/2026	D-WP(C)/23667/2026 -----	BINAPANI MISHRA-MP	PRAGYAN PARAMITA MOHANTY
112	9789/2026	D-WP(C)/23669/2026	DINESH KUMAR PATEL-MP	SOUGAT DASH
		WP(C)/16091/2026		
113	9791/2026	D-WP(C)/23650/2026 -----	DILLIP KUMAR BEHERA-MP	UPASANA BAL
114	9793/2026	D-WP(C)/15987/2026	PRAKASH KUMAR MISHRA-MP	NISHIKANTA MISHRA
		WP(C)/13774/2026		
115	9794/2026	D-WP(C)/20518/2026	BISWAJIT BISWAL-MP	RAJAT KUMAR PANDA
		WP(C)/14110/2026		
116	9795/2026	D-WP(C)/20237/2026	SOUMYAJYOTI KANUNGO-MP	RAJAT KUMAR PANDA
		WP(C)/14498/2026		
117	9796/2026	D-WP(C)/20250/2026	ABHISEK KUMAR SUNA-MP	RAJAT KUMAR PANDA
		WP(C)/14521/2026		
118	9797/2026	D-WP(C)/7006/2026	HAREKRUSHNA DHAL-MP	RAJJEET ROY
		WP(C)/5696/2026		
119	9798/2026	D-WP(C)/23654/2026 -----	RABI SHANKAR MEHER-MP	SUJAY SHANKER SINGHDEO
120	9799/2026	D-WP(C)/7006/2026	HAREKRUSHNA DHAL-MP	RAJJEET ROY
		WP(C)/5696/2026		

121	9800/2026	D-WP(C)/25151/2024 WP(C)/14849/2024	BASANTA KUMAR DAS-MP	RABINDRANATH PAL
122	9801/2026	D-WP(C)/17154/2026 WP(C)/12821/2026	KASHI RANA-MP	MADHUMITA PANDA
123	9802/2026	D-WP(C)/23657/2026 -----	DILLIP KUMAR BEHERA-MP	UPASANA BAL
124	9803/2026	D-WP(C)/23697/2026 -----	SISIR KUMAR MANDHATA-MP	DIPTI RANJAN MOHAPATRA
125	9804/2026	D-WP(C)/23700/2026 -----	BHAGIRATHI DASH-MP	ULLASH CHANDRA MOHANTY
126	9805/2026	D-WP(C)/22832/2026 WP(C)/15514/2026	DIPTI KUMAR PATTANAYAK-MP	KANANBALA ROY CHOUDHURY
127	9806/2026	D-WP(C)/15781/2026 WP(C)/11400/2026	DEBASHISH MALLICK-MP	MANORANJAN SAHOO, LALATENDU SAMAN
128	9807/2026	D-WP(C)/23723/2026 -----	IPSITA MOHANTY-MP	SAIBRATA RATH
129	9808/2026	D-WP(C)/15609/2021 WP(C)/15609/2021	M/S. SOUTHCO-MP	ANUPAM DASH
130	9809/2026	D-WP(C)/53446/2025 WP(C)/36837/2025	DEBASIS BHATTAMISHRA-MP	KRISHNA CHANDRA SAHU
131	9810/2026	D-WP(C)/23727/2026 -----	PRAKASH KUMAR AGRAWAL-MP	SAIBRATA RATH
132	9811/2026	D-WP(C)/3364/2026 WP(C)/2838/2026	KAILASH CHANDRA BEHERA-MP	SAMIR KUMAR MISHRA
133	9812/2026	D-WP(C)/45737/2025 WP(C)/31652/2025	SHRADHAKAR @ SHRADDHAKAR MOHANTY-MP	ATUL TRIPATHY
134	9813/2026	D-WP(C)/17997/2026 -----	KITA MUNDA-MP	SUSANT KUMAR MOHANTY
135	9814/2026	D-WP(C)/54010/2025 WP(C)/1486/2026	SUSANTA KUMAR SAHU-MP	SATYJIT MAHAPATRA
136	9815/2026	D-WP(C)/49398/2025 WP(C)/34792/2025	SWARNALATA DAS-MP	KRISHNA CHANDRA SAHU
137	9816/2026	D-WP(C)/23738/2026 -----	DR.VANDANA MAHARANA-MP	KRISHNA CHANDRA SAHU
138	9817/2026	D-WP(C)/23752/2026 -----	KALYANMAYEE SELF HELP GROUP, BALASORE-MP	PARSURAM PANDA
139	9819/2026	D-WP(C)/15371/2026 WP(C)/13484/2026	THERMAL SYSTEM(HYDERABAD)PVT.LTD,IDA, HYDERABAD-MP	DEBASIS MRYAK
140	9820/2026	D-WP(C)/41293/2025 WP(C)/28779/2025	RAMA DEI-MP	KAJAL SAHOO
141	9821/2026	D-WP(C)/7485/2026 WP(C)/6014/2026	ASHOK KUMAR GUPTA-MP	KAJAL SAHOO
142	9822/2026	D-WP(C)/38117/2025 WP(C)/26212/2025	ASHOK KUMAR GUPTA-MP	KAJAL SAHOO
143	9823/2026	D-WP(C)/23764/2026 -----	SURENDRA MANDAL-MP	SHIVSANKAR MOHANTY
144	9824/2026	D-WP(C)/50877/2025 WP(C)/35489/2025	THE COLLECTOR AND CHAIRMAN, INDIAN RED CROSS SOCIETY, URBAN, Bhubaneswar-MP	KASABHOMI YUBHAGINI BHANDHU SAHOO
145	9825/2026	D-WP(C)/10092/2026 WP(C)/7647/2026	PURNA CHANDRA PANDA-MP	PRABODHA CHANDRA NAYAK
146	9828/2026	D-WP(C)/23768/2026 -----	BAIKUNTHA NAYAK-MP	SAROJ KUMAR DASH
147	9829/2026	D-WP(C)/23770/2026 -----	PRASANTA KUMAR SAR-MP	SUBHADUTTA ROUSTRAY
148	9830/2026	D-WP(C)/23774/2026 -----	SANATAN MOHANTA-MP	DURGA PRASAD PATTANAIAK
149	9831/2026	D-WP(C)/16065/2025 WP(C)/11784/2025	SHYAMSUNDAR SAHOO-MP	JEEVANJYOTI MOHANTY
150	9832/2026	D-WP(C)/7609/2026 -----	SABITA RATH-MP	SAROJANANDA MISHRA
151	9833/2026	D-WP(C)/23794/2026 -----	SURYA KANTA PANDA-MP	PITAMBAR PATRA
152	9834/2026	D-WP(C)/12302/2026	HEMANTH KU NAYAK-MP	SURAVI MOHANTY

		WP(C)/9178/2026		
153	9835/2026	D-WP(C)/12302/2026	HEMANTH KU NAYAK-MP	SURAVI MOHANTY
		WP(C)/9178/2026		
154	9836/2026	D-WP(C)/23798/2026	DEVASIS PATNAIK-MP	MANOJA KUMAR KHUNTIA

155	9837/2026	D-WP(C)/23799/2026	NEPAL CHARAN SHA-MP	GYANENDRA CHANDRA SWAIN

156	9838/2026	D-WP(C)/23800/2026	SANTOSHINI DASH-MP	DR.BINODA KUMAR MISHRA

157	9839/2026	D-WP(C)/23110/2026	BIPIN BIHARI SAHU @ BIPIN-MP	PRASANTA KUMAR DAS
		WP(C)/15882/2026		
158	9840/2026	D-WP(C)/23804/2026	M/S.GLOBAL COAL AND MINING PRIVATE LTD.,ANGUL	IBAN JYOTI PRADHAN

159	9841/2026	D-WP(C)/23116/2026	KANHU CHARAN BEHERA-MP	PRASANTA KUMAR DAS
		WP(C)/15909/2026		
160	9843/2026	D-WP(C)/23807/2026	TARAKANTA SAMAL-MP	KUNAL KUMAR SWAIN

161	9844/2026	D-WP(C)/23810/2026	RABINDRA NATH MOHANTY-MP	DR. JITENDRA KUMAR LENKA

162	9845/2026	D-WP(C)/23812/2026	SOUMIT PANDA-MP	VIVEKANANDA JENA

163	9846/2026	D-WP(C)/23813/2026	AJIT KUMAR SAHU-MP	SASWATI MOHAPATRA

164	9847/2026	D-WP(C)/23816/2026	GOBINDA BINDHANI-MP	JAGANNATH BHUYAN

165	9848/2026	D-WP(C)/13665/2026	SAMIR RANJAN SAHOO-MP	ASHOK KUMAR SARANGI
		WP(C)/10749/2026		
166	9849/2026	D-WP(C)/23816/2026	GOBINDA BINDHANI-MP	JAGANNATH BHUYAN

167	9851/2026	D-WP(C)/209/2026	RAJESH KUMAR GIRI-MP	SRIKANT MAHUNTA
		WP(C)/1031/2026		
168	9852/2026	D-WP(C)/23817/2026	GHANASHYAM PAGAL-MP	MOHAMMED FARADISH

169	9854/2026	D-WP(C)/23824/2026	SUJATARANI PANDA-MP	SURYASNATA MOHAPATRA

170	9855/2026	D-WP(C)/23825/2026	ROHIT GOUDA-MP	MANOJA KUMAR KHUNTIA

171	9856/2026	D-WP(C)/23733/2026	M/S SUN CABLE NETWORK-MP	KAJAL SAHOO

172	9857/2026	D-WP(C)/23839/2026	BISWAJIT LENKA-MP	DIPTI RANJAN BHOKTA

173	9858/2026	D-WP(C)/23854/2026	JHANSI RANI BOSI-MP	SUKANTA KUMAR DALAI

174	9859/2026	D-WP(C)/23735/2026	GYANA RANJAN MALLICK-MP	ALOK SAMANTARAY
